

(v) Governing Council of North-Eastern Indira Gandhi Regional

Institute of Health and Medical Sciences, Shillong

Title: Motion for election of one member to the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong. (Motion adopted).

MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I beg to move:

"That in pursuance of rule 3(b) read with rule 4(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to other provisions of the said Rules."

MR. SPEAKER: The question is:

"That in pursuance of rule 3(b) read with rule 4(b) of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Governing Council of North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, subject to other provisions of the said Rules."

The motion was adopted.
